

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP No 746/2018
OA No. 2315/2017**

New Delhi this the 15th day of February, 2019

**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)
HON'BLE MR. S.N. TERDAL, MEMBER (J)**

Ex. Ct. Ishwar Singh,
No.2242 N, Group-C,
S/o late Sh. Inder Singh – Compassionate Allowances
R/o Vill & PO Gijhri,
Distt. Rohtak (Haryana) -
Applicant

(By Advocate: Mr. U. Srivastava with Ms. Neelima)

Versus

1. Amulya Patnaik,
Commissioner of Police,
PHQ, IP Estate (ITO) New Delhi
2. Sh. Prabhkar, Additional Dy. Commissioner of Police,
Police Control Room, Delhi. - Respondents

(By Advocate: Mr. Amit Anand)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A):-

When the matter is taken up for hearing, learned counsel for the respondents provides us a copy of the order passed by the Hon'ble High Court of Delhi dated 14.11.2018 in WP(C) No. 12161/2018 in which operation of the impugned order has been stayed.

2. In view of the above directions, notices are discharged. CP is closed. However, liberty is given to the parties to

revive this matter if so advised, after receipt of order of the Hon'ble Court in WP(C) No. 12161/2018.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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